

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 159 OF 2014 & IA Nos. 255, 256 OF 2014**  
**&**  
**APPEAL NO.160 OF 2014 & IA Nos. 257, 258 OF 2014**

**Dated: 25<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**Appeal No. 159 of 2014 & IA Nos. 255, 256 of 2014**

**In the matter of :**

**GAIL India Ltd. ...Appellant(s)  
Vs.  
Welspun Maxsteel Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Ajit Pudussery  
Mr. Vivek Paul

Counsel for the Respondent(s) : Mr. G. Umopathy  
Mr. Aditya Singh for R.1  
  
Ms. Aparna Vohra for PNGRB

**Appeal No.160 of 2014 & IA Nos. 257, 258 of 2014**

**In the matter of :**

**GAIL India Ltd. ...Appellant(s)  
Vs.  
M/s Ispat Industries Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Ajit Pudussery  
Mr. Vivek Paul

Counsel for the Respondent(s) : Mr. G. Umapathy  
Mr. Aditya Singh for R.1  
  
Ms. Aparna Vohra for PNGRB

**ORDER**

We have heard Mr. Ramji Srinivasan, learned senior counsel for the appellant for some time.

List these matters for further hearing on **09.12.2016.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**